

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 301 OF 2015 &
IA NOS. 484 OF 2015

Dated: 03rd April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd.	...	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Appellant (s) : Ms. Puja Priyadarshini
Mr. Nivek V.
Mr. Anurag Bansal
Ms. Sakshi Mehrotra

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Misra for R-1

ORDER

List the matter for hearing on **09.07.2019**, as requested by learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
pr/pk

(Justice N.K. Patil)
Judicial Member